

LIST OF CASES WHERE CASE MANAGEMENT HEARING WAS HELD DURING THE MONTH OF JUNE-2025

SR NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER VS RESPONDENT NAME	DATE OF CASE MANAGEMENT HEARING							
								FRAMING OF ISSUES	LISTING OF WITNESSES	AFFIDAVIT OF EVIDENCE	AFFIDAVIT OF AFFIRMATION	WRITTEN ARGUMENTS	ORAL ARGUMENTS	OTHER STAGES/HEARING DATE	
1	SH. VIDYA PRAKASH/ SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1401/2023	26.10.2023	SAMAKSH JAIN VS. KOTHARI SHAILESHBHAI RAMANLAL	---	08.07.2025	08.07.2025	08.07.2025	22.07.2025	22.07.2025	Nil	
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	COUNTER CLAIM-26/2024	16.05.2024	KOTHARI SHAILESH BHAI RAMANLAL VS. SAMAKSH JAIN	---	08.07.2025	08.07.2025	08.07.2025	22.07.2025	22.07.2025	Nil	
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	730/2024	04.07.2024	RAL FOODS PVT LTD VS. AMBUT HOTEL AND REAL ESTATE PVT LTD	02.06.2025	11.07.2025	11.07.2025	02.08.2025	04.09.2025	15.09.2025		
			306	CS (COMM)	1037/2024	19.09.2024	NEERAJ NATH SHARMA VS. VIJAY KUMAR	02.06.2025	05.07.2025	05.07.2025	11.07.2025	14.08.2025	25.08.2025		
			306	CS (COMM)	111/2025	24.01.2025	M/S RANGOLI HANDLOOM PVT LTD VS. SANJEEV KUMAR JAIN	05.06.2025	05.07.2025	05.07.2025	22.07.2025	23.08.2025	26.08.2025		
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	NIL												
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL												
5	SH. MANOJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL												
6	SH. NEELAM SINGH, DISTRICT JUDGE, COMMERCIAL COURT-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	NIL												
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL												
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL												
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 THIRD FLOOR EXTENSION BLOCK	CS (COMM.)	CS (COMM)/282/2025	07.03.2025	VIKAS VERMA Vs Municipal Corporation of Delhi	02.06.2025	Plaintiff evidence	15.07.2025	WITHIN 10 WEEKS	WITHIN 10 WEEKS	on request after conclusion of evidence	on request after the conclusion of evidence	
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL												

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAR	OF PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING									
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	310	CS (COMM)	CS (COMM)284	23-02-2024	Landsea Impex Limited Vs Sharad Rajkumar Bagla	03.06.2025	PE-	01.07.2025			As per order, parties to file list of witnesses, if any, within 15 days from				
			310	CS (COMM)	CS (COMM)252	04-03-2025	M/S PRAYAG POLYMERS PVT. LTD Vs M/S KRISHNA BATH COLLECTION	04.06.2025	PE-	02.07.2025			As per order, parties to file list of witnesses, if any, within 15 days from				
			310	CS (COMM)	CS (COMM)344	27-03-2025	COMBITIC GLOBAL CAPLET PVT LTD Vs MOHAN LAL JAWANMAL SAKARIA	06.06.2025			Local Commissioner appointed for evidence recording		As per order, parties to file list of witnesses, if any, in due				
			310	CS (COMM)	CS (COMM)490	24-11-2021	M/S SAMUNDER SAREE CENTRE Vs M/S JANNAT	30.06.2025	PE-	09.07.2025			As per order, parties to file list of witnesses, if any, within one week from				
			310	CS (COMM)	CS (COMM)219	24-02-2025	M/S EMARSONS COURIERS Through its Prop Karan Prakash Vs M/S AUTOKARTZ INTERNET PVT	30.06.2025	PE-	21.07.2025			As per order, parties to file list of witnesses, if any, within 15 days from				
12	SH. RAVINDER BEDJ, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL														
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL														
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/871/2024	07-10-2024	M/S A.M.INSUPACK AND ORS Vs M/S ASHWANI KUMAR AND COMPANY	03-06-2025	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
15	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	NIL														
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	NIL														
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL														
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL														
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL														
20	SH. PULASTYAN PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL														

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER VS	DATE OF CASE MANAGEMENT HEARING	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREAN CE
21	SH. BALWANT RAI BANSAL DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM.)	573/2023	25.10.2023	M/S TIMBER TRENDZ FLOOR PVT.LTD. Vs M/S NEW AGE ACOUSTICS PVT LTD	04.06.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREAN CE 18.10.2025
				CS (COMM.)	694 / 2024	29.08.2024	PATRAM ISPAT BHANDAR Vs SWASTIK META FORGE PVT LTD	09.06.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREAN CE 17.10.2025
22	MA. HIMANI MALHOTRA DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL											
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	NIL											
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	NIL											
25	SH. SANDEEP YADAV	SOUTH	NIL											
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	29, Court Block-II	New Commercial	CS (COMM) 539/2024	29.11.2024	ZAARA ENTERPRISES VENTURE PRIVATE LTD. VS DHANRAAJ AGENCIES PRIVATE LTD.	03.06.2025	11.07.2025					
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	40, Court Block-II	New CS/COMMERCIAL	CS/COMM/33/2023	13/01/2023	PANASONIC LIFE SOULUTIONS INDIA P. LTD. VS AMIT ENTERPRISES	15/01/2024	09/10/2024					03/07/2025
			40, Court Block-II	New CS/COMMERCIAL	CS/COMM/384/2019	27/11/2019	ASHISH AGGARWAL VS M/S RACING PROMOTIONS P. LTD.	19/02/2024	24/04/2024					11/07/2025
			40, Court Block-II	New CS/COMMERCIAL	CS/COMM/660/2022	24/11/2022	M/S POTHOS SOLUTIONS VS M/S D. K. CHEMICALS P. LTD	21.02.2024	26/04/2024					15/07/2025
			40, Court Block-II	New CS/COMMERCIAL	CS/COM/12/2022	04/01/2022	MERCHANTS COURIER LTD. VS SURYA CARGO	22/02/2024	30/04/2024					18/07/2025
			40, Court Block-II	New CS/COMMERCIAL	CS/COM/64/2022	19/11/2022	STATE BANK OF INDIA VS RAJ KUMAR	28/02/2024						04/06/2025
			40, Court Block-II	New CS/COMMERCIAL	CS/COM/609/2023	26/08/2023	IV COMMUNICATION VS JAKSON LTD.	30/05/2024						09/07/2025
			40, Court Block-II	New CS/COMMERCIAL	CS/COM/382/2023	08/06/2023	M/S NLMK INDIA SERVICE CENTER VS POSCO POGGENAMP ELECTRICAL STEEL	10/07/2024						01/08/2025

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38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	NIL												
39	SH. BRIJESH KUMAR GARG	SHAHDARA	301, New Court Building	CS(COMMER CIAL)											
			301, New Court Building	CS(COMMER CIAL)	CS(COMM) 657/2024	23.12.2024	ARPAN JAIN, PROPRIETOR OF PLANET EXCURSION VS TUSHAR JINDAL PROPRIETOR OF JINDAL	04.06.2025	Not Filed	Not Filed	Not Filed	NO	NO		PE 08.07.2025, 09.07.2025 AND DE 11.07.2025, 16.07.2025
			301, New Court Building	CS(COMMER CIAL)	CS(COMM) 104/2025	14.02.2025	STATE BANK OF INDIA VS SONU	09.06.2025	Not Filed	Not Filed	Not Filed	NO	NO		PE 23.07.2025 AND DE 24.07.2025
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	NIL												
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building	CS(COMMER CIAL)	CS(COMM) 202/2025	05.04.2025	NARENDER KUMAR JAIN VS YASHU MAKKAR	04.06.2025	Not Filed	NO	Not Filed	NO	NO		
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 140/2025	05.03.2025	ASHWINI THUKRAL LOKESH VS	05.06.2025	Not Filed	NO	Not Filed	NO	NO		
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 617/2024	05.12.2024	PUNJAB NATIONAL BANK RAEES SALMANI & ORS. VS	09.06.2025	Not Filed	NO	Not Filed	NO	NO		
42	SH. PAWAN KUMAR MATTO, DISTRICT JUDGE (COMM-04)	SHAHDARA	C.No 304	COMMERCIAL	CS(COMM)/96/2025	AMIT KUMAR VS SH. SHYAM KISHOR MISHRA	06-06-2025	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 19-08-2025	
				COMMERCIAL	CS(COMM)/70/2024	RAMA CHAKRABORTY VS TARIKA JAIN	09/06/2025	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 21-08-2025	
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	406	Civil	878/2022	03-06-2025	CANARA BANK VS M/S ROS BRIGHT HOUSIERY								
					455/2022	21-06-2025	RAJDHANI FURNISHING PVT LTD VS UKKEN VERGESH JOSH								
44	SH. VINOD YADAV		316	Civil	CS (COMM.)/486/2023	05.07.23	HARDEEP KUMAR BATRA Vs KALU RAM DHINGRA	Shri Udit Gupta, Shri Taranjit Sawhney and Ms. Nidhi	N.A.	11.06.25	707 Days	Yes	Contested	N.A.	
					CS (COMM.)/487/2023	05.07.23	HARDEEP KUMAR BATRA Vs KALU RAM DHINGRA	Shri Udit Gupta, Shri Taranjit Sawhney and Ms. Nidhi	N.A.	11.06.25	707 Days	Yes	Contested	N.A.	

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45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL											
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL											
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH WEST	614	Commercial Suit	CS(COMM) 565/2024	08.11.2024	Pannu Rentals Pvt Ltd Vs. M/S Amba Warehousing Pvt Ltd	04.06.2025	PE-16.07.2025 & DE-28.07.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 455/2024	11.09.2024	KAMLADITYYA CONSTRUCTION PVT LTD Vs. JAL SURAKSHAEN GINERS PVT LTD	06.06.2025	PE-11.07.2025	NIL	NIL	NIL	NIL	NIL
48	VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT-02		NIL											
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03		NIL											
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	509	CS(COMM)	50/2024	27.01.2024	RAMMOH CONSULTANCY SERVICES VS GURGAON PACKAGING PVT. LTD.	04.06.2025	NIL	NIL	NIL	NIL	NIL	NIL
			509	CS(COMM)	431/2024	26.08.2024	M/S PRAKASH PIPES LIMITED VS M/S GEE PEE FOODS PVT. LTD.	09.06.2025	NIL	NIL	NIL	NIL	NIL	NIL